

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

Appeal No.108/ND/2018

In the matter of :

Terawise Consultants (P) Ltd.

....PETITIONER

SECTION :

Under Section 252

Order delivered on 20.2.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant : Mr. Rais A. Khan, Advocate

For the Respondent/Corporate Debtor : : -


For the Intervener :

ORDER

Director of the Company is present in person and seeks that the Application in CA No.33/C-III/ND/18 be posted on Monday, the 26th Feb, 2018 as the leading Counsel is not able to attend due to personal inconvenience.

List on 26.2.2018.

Surjit


(R. VARADHARAJAN)
MEMBER (JUDICIAL)